ed that this is the policy that was followed and similarly in future also this will be the policy of the Government.

PROF. MADHU DANDAVATE: Naturally, they will have to follow it.

SHRI K. VIJAYA BHASKARA REDDY: Will the Minister give the assurance that this policy will be adopted in future also when strikes and other things happen?

PROF. MADHU DANDAVATE: We will have to judge every issue on merits. The Prime Minister himself has stated that this was a strike for which legal notice was given. The strike was forced on the workers by the Government. They were saying that the charter of demands was negotiable. Therefore, this was a strange behaviour of the Government with the workers. So, we have given them an altogether different treatment, as compared to the past.

SHRI K VIJAYA BHASKARA REDDY: Will government adopt this policy in future?

PROF. MADHU DANDAVATE: We will judge every issue on merits.

Illegal appointments made in Railways

*26. SHRI BASHIR AHMAD: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware that a number of illegal appointments have been made by the former Railway Minister without reference to the Railway Service Commission; and

(b) what steps Government propose to take to annul such illegal appointments and to fill in the vacancies?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): (a) Some *ad hoc* appointments were made on the instructions of the former Railway Ministers without reference to Railway Service Commission.

(b) It has now been decided that such *ad hoc* appointees in Class III should be referred to the Railway Service Commission to be considered along with other applicants.

SHRI BASHIR AHMAD: Is the hon. Minister aware of the fact that a junior officer of the Allahabad Division was promoted as temporary Chairman of the Railway Service Commission and such appointments were sought to be regularised? What will happen to those appointments which have been sought to be regularised by interviews? That particular officer was the junior-most in the Allahabad Division. Still, he was appointed as the Chairman of the Railway Service Commission by the former Railway Minister, and the Private Secretary to the former Railway Minister was responsible for issuing the orders with the endorsement "H. M. R. desires......".

PROF. MADHU DANDAVATE: I do not want to go into individual cases here. It is not good to refer to names in this House.

SHRI D. K. BOROOAH: You need not give the names, but you can give the number.

PROF. MADHU DANDAVATE: I wish to make it very clear that every case of *ad hoc* appointment in Class III will not be regularised by mere interview by some officer. That case will be sent to the Railway Service Commission and on the basis of the advice of the Commission it will be dealt with. An unofficial question was asked as to what exactly is the number of such cases. If we do not take cognizance of those who were taken up as loyal workers those who were taken on the sports quota and the quota admissible in other cases, the list for Class III is more than 300. We will have to go into that.

SHRI BASHIR AHMAD: There were certain persons whose cases were referred to the Railway Service Commission. There was a particular officer who was appointed as Chairman. These *ad hoc* appointments were referred to the Railway Service Commission merely on the basis of oral interviews and they were appointed. What will happen in those cases?

PROF. MADHU DANDAVATE: Whatever be the recommendation or the decision of the Railway Service Commission will be final. Once we start interfering with the work of the Service Commission, there will be no end to it.

श्री कंवर लाल गुप्त: आप ने यह तो कहा है कि क्लास 3 की जो एडहाक एप्पाइन्टमेंट हुई है, उस को आप रेफर करेंगे, लेकिन इनके अलावा जो दूसरे हैं, जैसे क्लास 4 या कुछ आफिसर्ज भी हैं, जिनकी एडहाक एपाइन्मेंट हुई है, या जिनके एपाइन्टमेंट में गड़बड़ी हुई है, क्या उनके केसेज को भी रेफर करेंगे ताकि सब को ठीक से न्याय मिल सके ? मैं यह भी जानना चाहता हूं कि ऐसे अफसरों की संख्या कितनी है तथा वे भूतपूर्व रेल मंत्री कौन थे ?

प्रो॰ मधु दंडवते : मान्यवर, मैने अभी यहां पर क्लास 3 का जिक्र किया था। मैंने बजट भाषण में यह बतलाया है कि क्लास 3 के लिए यह प्रक्रिया अपनाई जाएगी कि उन्हें रेलवे कमीशन के सामने जाना होगा। क्लास 4 के लिए भी मैंने साफ तौर से कहा है कि उनको भी स्क्रीनिंग मशीनरी के सामने दूसरों के साथ जाना होगा, उसके बाद उनका एपाइन्टमेंट होगा।

SHRI KANWAR LAL GUPTA: I asked for the name.

MR. SPEAKER: If he is willing to give the name, I have no objection. Even now he can give, but he is not prepared now.

PROF. MADHU DANDAVATE: If you want, I am prepared.

MR. SPEAKER: Not necessary. You are not compelled to give the name, certainly not.

PROF. MADHU DANDAVATE: I want to tell him that my predecessor is responsible for this type of *ad hoc* appointments.

SHRI NIHAR LASKAR: I would like to know from the hon. Minister the average time taken by the Railway Service Commission to finalise a our effort will be ....

PROF. MADHU DANDAVATE: It depends upon the number of persons appearing before the Commission, but our effort will be......

SHRI NIHAR LASKAR: My question is specific. Suppose a man has applied for a class III post, how much time will it take? He cannot wait for four or five years.

PROF. MADHU DANDAVATE: It may take two or three months, depending upon the number of applicants, because there is a certain screening process and there are certain interviews. Therefore, the time will depend upon the number of applicants who have appeared with him. I have said it should not be more than three months. I am not referring to the past. I am referring to the present and to the future.

SHRI D. K. BOROOAH: He has asked for the average time. It is a statistical information. You must have some information.

MR. SPEAKER: Two to three months, he has said.

PROF. MADHU DANDAVATE: I have not been able to ascertain for the last 30 years how much time was taken for the past appointments, but I am telling you that as far as the future is concerned, it will not take that much time..... (*Interruptions*).

श्रीमती चन्द्रावती : क्या वजीर साहब बतलायेंगे कि जो पिछले वजीर थे, उनके किसी रिश्तेदार या किसी बीच के आदमी ने इन डायरेक्ट एप्वाइन्टमेंटस में पैसे लिये हैं ?

प्रो० मधु दंडवते : इसका जवाब मैं दे चुका हूं। पैसे के बारे में मैं कुछ नहीं कहना चाहता हूं, क्योंकि . . . .

श्रीमती चन्द्रावती : क्या आप इसकी पूछताछ करवायेंगे ?

प्रो० मधु दंडवते : मैंने पहले ही कहा है कि जो एडहाक एप्वाइन्टमेंटस गैरकानूनी तरीके से हुई है या जो कुछ भी भ्रष्टाचार हुआ है मैं उसकी जांच करवा रहा हूं।

श्री मनोहर लाल : अध्यक्ष महोदय, मंत्री जी भूतपूर्व मंत्री जी का नाम नहीं बता रहे हैं और हम भी उनका नाम नहीं लेंगे लेकिन जो मंत्री जी पैसे कमाने में माहिर थे और उन पैसे कमाने वाले मंत्री जी के रिश्तेदारों के जो एडहाक एप्वाइन्टमेंट इन्वौल्वेंड हुए हैं और जिन अधिकारियों ने ऐसे एप्वाइन्टमेंट किए हैं और जिन लोगों ने रेलवे सर्विस कमीशन पर अपने असर का इस्तेमाल किया है, उन के खिलाफ आप क्या कार्यवाही करने जा रहे हैं ?

प्रो० मधु दंडवते : सारे प्रश्नों की हम जांच करेंगे। जांच किये बिना किसी को सजा देने का हम लोगों का तरीका नहीं है और न आगे ही रहेगा।

श्री मनोहर लाल : यह बात सही है कि जांच के बिना कोई कार्यवाही सरकार नहीं करने जा रही है लेकिन मैं यह जानना चाहता हूं कि जांच कितने दिनों में हो जाएगी।

प्रो० मधु दंडवते : कितने लोगों ने यह काम किया है, यह सब देखना होगा उसके बाद; कोई कार्यवाही की जाएगी।

श्री द्वारिका नाथ तिवारी: मंत्री महोदय ने कहा है कि 400 के करीब एड-हाक एप्वाइटमेंट हुए हैं। मैं जानना चाहता हूं कि वे 400 एप्वाइटमेंट किन्हीं पोस्टों के अगेन्स्ट हुए हैं या ऐसे ही एप्वाइंट कर दिये गए हैं। उनको किसी काम पर लगाया गया होगा। आप कहते हैं कि उन 400 एड-हाक एप्वाइटमेंट्स की जांच एलोंग विद अदर्स रेलवे सर्विस कमीशन से करायेंगे कि वे फिट हैं या नहीं। उनको आप नई वैकेन्सीज के सन्दर्भ में कमीशन के सामने भेजेंगे या अलग से सब की जांच कमीशन से करा लेंगे ?

प्रो० मधु दण्डवते: आपको यह बताना चाहता हूं कि जिन लोगों का एप्वाइंटमैंट हुआ है वह अलग अलग पोस्टों पर हुआ है और उनकी तादाद 400 से भी ज्यादा हो सकती है। अलग अलग रेलवेज पर उनका बटवारा हुआ है और वे तमाम मुल्क में फैले हुए हैं। ऐसी बात नहीं है कि वे एक ही जगह पर कान्सेंट्रेटेड हों। इसलिए इस काम को इस ढंग से करना है कि कार्य क्षमता में और जोब अपार्च्यूनिटीज में किसी प्रकार का असंतुलन न आए। इन सब बातों को ध्यान में रख कर ही हम इस काम को करेंगे।

रेल गाड़ियों का विलम्ब से चलना

+
श्री० के० लकप्पा

*28. **श्री बृज भूषण तिवारी :** क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या आपातकालीन स्थिति के समाप्त होने के बाद रेल गाड़ियां विलम्ब से चलने लगी है ;

(ख) यदि हां, तो उसके क्या करण है ; और

(ग) इस सम्बन्ध में क्या कारंवाही की जा रही है ?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): (a)